

High Court of Sikkim

Record of proceedings

**I.A. No. 01 of 2024 in CRL.L.P/45/2024(Filing No.)**

State of Sikkim

Applicant

*VERSUS*

Bedu Prasad Tewari

Respondent

Date : **27-11-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE  
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. Yadev Sharma, Additional Public Prosecutor.

For Respondent Mr. Sushant Subba, Advocate.

**ORDER**

Rai, J.

Learned Counsel Mr. Sushant Subba enters appearance for the Respondent today and has filed his Vakalatnama. He seeks to file response to the delay Petition.

In view of the intervening Winter Vacation, list thereafter.

In the interregnum, let response be filed.

**Judge**  
27-11-2024

**Judge**  
27-11-2024